

Title: Presentation of Action Taken Reports 45th, 46th, 50th, 60th, 23rd, 24th and 31st to 34th Reports of the Standing Committee on Rural Development.

SHRI HANNAN MOLLAH (ULUBERIA): Sir, I beg to present the following Reports (Hindi and English versions) of the Standing Committee on Rural Development (2008-09):

- (1) Forty-fifth Report on Action taken by the Government on the recommendations contained in the Thirty-eighth Report on Demands for Grants (2008-09) of the Ministry of Panchayati Raj.
- (2) Forty-sixth Report on Action taken by the Government on the recommendations contained in the Twenty-second Report on the subject "Rural Housing".

SHRI HANNAN MOLLAH : Sir, I beg to lay on the Table the following Statements (Hindi and English versions) of the Standing Committee on Rural Development:-

- (1) Action taken by Government on the recommendations contained in Chapter I and final replies in respect of recommendations contained in Chapter V of the Fifteenth Report of the Standing Committee on Rural Development (2005-06) on Action Taken by Government on the recommendations contained in the Twelfth Report of the Standing Committee on Rural Development (2004-05) on 'Demands for Grants (2005-06) of the Ministry of Panchayati Raj'.
- (2) Action taken by Government on the recommendations contained in Chapter I and final replies in respect of recommendations contained in Chapter V of the Sixteenth Report of the Standing Committee on Rural Development (2005-06) on Action Taken by Government on the recommendations contained in the Tenth Report of Standing Committee on Rural Development (2004-05) on 'Demands for Grants (2005-06) of the Department of Land Resources (Ministry of Rural Development)'.
- (3) Action taken by Government on the recommendations contained in Chapter I and final replies in respect of recommendations contained in Chapter V of the Twenty-third Report of the Standing Committee on Rural Development (2006-07) on Action Taken by Government on the recommendations contained in the Twentieth Report of Standing Committee on Rural Development (2005-06) on 'Demands for Grants (2006-07) of the Department of Drinking Water Supply (Ministry of Rural Development)'.
- (4) Action taken by Government on the recommendations contained in Chapter I and final replies in respect of recommendations contained in Chapter V of the Twenty-fourth Report of the Standing Committee on Rural Development (2006-07) on Action Taken by Government on the recommendations contained in the Nineteenth Report of Standing Committee on Rural Development (2005-06) on 'Demands for Grants (2006-07) of the Department of Land Resources (Ministry of Rural Development)'.
- (5) Action taken by Government on the recommendations contained in Chapter I and final replies in respect of recommendations contained in Chapter V of the Thirty-first Report of the Standing Committee on Rural Development (2007-08) on Action Taken by Government on the recommendations contained in the Twenty-seventh Report of Standing Committee on Rural Development (2006-07) on 'Demands for Grants (2007-08) of the Department of Land Resources (Ministry of Rural Development)'.
- (6) Action taken by Government on the recommendations contained in Chapter I and final replies in respect of recommendations contained in Chapter V of the Thirty-second Report of the Standing Committee on Rural Development (2007-08) on Action Taken by Government on the recommendations contained in the Twenty-eighth Report of Standing Committee on Rural Development (2006-07) on 'Demands for Grants (2007-08) of the Department of Drinking Water Supply (Ministry of Rural Development)'.
- (7) Action taken by Government on the recommendations contained in Chapter I and final replies in respect of recommendations contained in Chapter V of the Thirty-third Report of the Standing Committee on Rural Development (2007-08) on Action Taken by Government on the recommendations contained in the Twenty-ninth Report of Standing Committee on Rural Development (2006-07) on 'Demands for Grants (2007-08) of the Department of Rural Development (Ministry of Rural Development)'.
- (8) Action taken by Government on the recommendations contained in Chapter I and final replies in respect of recommendations contained in Chapter V of the Thirty-fourth Report of the Standing Committee on Rural Development (2007-08) on Action Taken by

Government on the recommendations contained in the Thirtieth Report of Standing Committee on Rural Development (2006-07) on 'Demands for Grants (2007-08) of the Ministry of Panchayati Raj'.

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